



2026:AHC:15035

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 647 of 2026

Abhaya Kumar

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kunwar Rajan, Randhir Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn.
4. It is made clear that no liberty is granted to the petitioner to file fresh petition for the same cause of action.

(Prakash Padia,J.)

January 21, 2026

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